

High Court of Jammu and Kashmir at Srinagar.

Order

No: 540/A.C

Dated: 21-7-2017

Sanction is hereby accorded to the allotment of funds in favour of the Courts detailed below under Demand No. 10, Major Head 2014-Adm. Of Justice, Sub Head 0495-High Court, object head " 079 Stipend and Scholarship" for the current financial year 2017-18 for releasing salary of the existing manpower engaged for e-Court Project.

S.No.	Name of the Court	S.A. @ 8500/-	Period.	Amount (In Rs.)
1.	Pr. D&S Judge, Shopian.	1	May to Oct. 2017	51,000/-
2.	Pr. D&S Judge, Rajouri.	1	-do-	51,000/-
			Total:-	1,02,000/-

Spandeev
Deputy Registrar (Accts) 21/7

No: 1135-40/A.C Dated: 21-7-2017

Copy to the:-

- 1-2 Pr. D&S Judge, Shopian/ Rajouri.
- 3-4 Treasury Officer, Shopian/ Rajouri.

- for information and necessary action.
5. Order file.

91e nic for up-loading
Spandeev

Spandeev
Deputy Registrar (Accts) 21/7